

(Figures in thousands of Rs.)

<i>Name of Branch line</i>	<i>Gross earnings</i>	<i>Expenses</i>
1	2	3
Jankampet - Bodhan	6,77	18,41
Bellary - Rayadurg	2,48	46,10
Gudivada - Machilipatnam	89,60	1,57,43
Gunda Raod - Swamihalli	3,54,51	4,18,01
Mudkhed - Adilabad	3,03,65	3,66,10
Alnavar - Dandeli	1,49,50	1,74,96

[*Translation*]SHRIMATI DIYKUMAN BHAN-
DARI:**Railway Halts in U. P.**

3404. DR. P. R. GANGWAR: Will the Minister of RAILWAYS be pleased to state the details of the existing railway halts withdrawn and new halts provided on Bareilly-Lucknow and Pilibhit-Shahjahanpur routes in Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): The information is being collected and will be laid on the Table of the Sabha.

[*English*]**Report on Emission Standards**

3405. SHRIMATI RITA VERMA:
SHRI N. K. BALIYAN:
SHRI CHETAN P. S. CHAU-
THAN:
SHRIMATI DIPITKA H.
TOPIWALA:
SHRI RAM KAPSE:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have asked the State Government to submit report on industries complying with mandatory emission standards;

(b) if so, the names of the State from which such reports have been received; and

(c) the details of the performance of each State in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) and (c). According to the information provided by the State Government, the number of large and medium scale polluting units which have taken steps to control pollution are as follows:—

<i>Sl. No.</i>	<i>States</i>	<i>Number of units which have taken steps for control of pollution</i>
01.	Madhya Pradesh	94
02.	Gujarat	193
03.	West Bengal	58
04.	Chandigarh	1
05.	Uttar Pradesh	701
06.	Meghalaya	4
07.	Tamil Nadu	914
08.	Kerala	28
09.	Karnataka	114
10.	Himachal Pradesh	34
11.	Orissa	76
12.	Maharashtra	461
13.	Rajasthan	27
14.	Punjab	48
15.	Daman & Diu	1
16.	Delhi	5
17.	Andhra Pradesh	185

Industries Causing Ganga Pollution

3406. SHRI S. B. SIDNAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of polluting industries identified under the Ganga Action Plan, State-wise;

(b) the number of such industries which have taken pollution control measures, State-wise; and

(c) the number of industries which have been given extension for taking pollution control measures and the extent of pollution caused these industries?